

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. C.P.(IB)-1060(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2021**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar
V/S
Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsels on both sides are present through virtual hearing.

Counsel for the respondent intends to file certain judgments in support of his contention. The bench directs the respondent to file judgment well before the next date of hearing. Respondent is also directed to give the copy of the judgments to the petitioner. List this matter on 06.05.2021 for final hearing.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)